



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, J&K

Notification

Jammu, the 27th of February, 2026

S.O. -59 In exercise of the powers conferred by section 4 read with section 8 of the Jammu and Kashmir Public Services Guarantee Act, 2011 (Act No. IX of 2011), the Government hereby notifies the following timelines and Designated Officers/Appellate Authorities for the following service of Revenue Department:

Name of the Service	Stipulated Time frame for providing service	Designated Officer	First Appellate Authority	Second Appellate Authority
Agriculture Certificate	06 days	Tehsildar	Assistant Revenue/Sub Magistrate Additional Commissioner (where has Collectorate powers in absence of SDM or ACR)	Commissioner Divisional Concerned/ Deputy Commissioner (where ADC has Collectorate powers in absence of SDM or ACR)

By order of the Government of Jammu and Kashmir.

Sd/-

(M. Raju) IAS,
Commissioner/Secretary to the Government

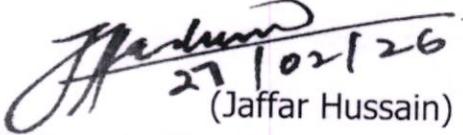
No: GAD-PSGA/2/2023 (7131911)

Dated: 27.02.2026

Copy to:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Chief Electoral Officer, J&K.
7. All Commissioner/Secretaries to the Government.
8. Chairperson, J&K Special Tribunal.
9. Director General, J&K Institute of Management, Public Administration and Rural Development.

10. Divisional Commissioner, Jammu/Kashmir.
11. Secretary, J&K Public Service Commission.
12. All Deputy Commissioners.
13. All Heads of Departments/Managing Directors.
14. Director Information, J&K.
15. Director Estates, Jammu/Kashmir.
16. Director, Archives, Archaeology and Museums, J&K.
17. Secretary, J&K Services Selection Board.
18. OSD/Private Secretary to the Hon'ble Chief Minister.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to Hon'ble Deputy Chief Minister.
21. Private Secretaries to all Hon'ble Ministers.
22. Private Secretary to Advisor to Hon'ble Chief Minister.
23. Private Secretary to the Chief Secretary.
24. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
25. Incharge Website, General Administration Department.
26. Government Order file / Stock file. **"Hindi and Urdu versions shall follow"**.


27/02/26
(Jaffar Hussain)

Deputy Secretary to the Government